

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-397
ANSWERED ON- 01/12/2021

DISCONTINUATION OF TOLL RELIEF POLICY

397. SHRI K.C. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is fact that Government has discontinued Toll Relief Policy under which discount was given to the persons residing within a radius of 20 km of toll plazas on the basis of monthly passes for their commercial and non-commercial vehicles;
- (b) if so, the details thereof;
- (c) whether this Policy was started to cushion the persons residing near the toll plazas who have to cross almost on daily basis; and
- (d) if so, the reasons for scrapping this scheme?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No, Sir.
- (b) Does not arise.
- (c) As per the National Highways Fee (Determination of Rates and Collection) Rules, 2008, the facility of monthly pass is available to a person owning a non-commercial vehicle and residing within 20 kilometers from a fee plaza, provided a service road or alternative road is not available for use by such vehicle.
- (d) The provision of discounts for persons residing near a fee plaza is available as per the applicable National Highways Fee Rules.
